

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.8266 of 2020

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Gaurav Kumar Singh

... .. Petitioner/s

Versus

The Union of India

... .. Respondent/s

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Appearance :

For the Petitioner/s : Mr.Sumeet Kumar Singh, Advocate
For the Respondent/s : Mr.Dr.K.N.Singh (ASG)
Mr. Anshuman Singh, CGC
Mr. S.D. Yadav, AAG-9

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CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE S. KUMAR
ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

2 06-10-2020 We only hope and expect that the essential service
i.e. providing ambulance to the needy is restored immediately,
be it voluntarily by the service providers or with the effort and
endeavour of the State Government.

List day-after-tomorrow i.e. 08.10.2020.

(Sanjay Karol, CJ)

(S. Kumar, J)

K.C.Jha/-

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